

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 29-10-2022**

Sl no.	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CRLMP/2234/20 22	DEBASIS TRIPATHY	OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION. OTHERS. THE WORD REVISION BE CORRECTED WHEREVER APPEARS IN PETN.
2	CRLMP/2216/20 22	NIKUNJA KUMAR DEO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CRLMP/2217/20 22	UDIT RANJAN JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CRLMP/2218/20 22	SANJAY KUMAR PATTANAİK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CRLMP/2219/20 22	SANJAY KUMAR PATTANAİK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	FAO/394/2022	GOPAL CHANDRA SAMANTARAY	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED
7	FAO/392/2022	GOPAL CHANDRA SAMANTARAY	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED

8	FAO/395/2022	SOMNATH ROY	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED
9	FAO/391/2022	NAYAN BEHARI DAS	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED.
10	CRLMP/2233/2022	DIBYA RANJAN BEHERA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	CRLMP/2207/2022	SANTOSH KUMAR NANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	CRLMP/2215/2022	SUDEEP KUMAR SARANGI	OTHERS. OP NO. 1 & 2 NOT PROPERLY DESCRIBED OTHERS. PRAYER IS NOT PROPER 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	WPCRL/134/2022	SAKTI PRASAD DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED.
14	WPCRL/133/2022	VIVEKANANDA JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

15	WP(C)/26164/20 22	UPASANA BAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	WP(C)/26122/20 22	LAMBODAR ACHARI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	WP(C)/26118/20 22	DR. JITENDRA KUMAR LENKA	OTHERS. NEAT COPY OF PAGE 21,24,27,28,29,30,36,41,43,44,61,6 5 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 21,32 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	WP(C)/28341/20 22	SABITA RANJAN PATTNAIK	OTHERS. MARKER MARKING IN PG. NO. 26 TO 31. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N
19	WP(C)/26155/20 22	BIGYAN KUMAR SHARMA	OTHERS. PAGE 36 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	WP(C)/26199/20 22	BISWARANJAN PARAMGURU	OTHERS. PETITION NOT PAGE MARKED OTHERS. PRAYER OF THE PETITION NOT SIGNED BY THE

			<p>ADVOCATE</p> <p>1. COURT FEE IS DEFICIENT.</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p>
21	WP(C)/26153/2022	SASHIBHUSAN DAS	<p>OTHERS. PAGE 57,67,123 NOT LEGIBLE & PAGE 134 NOT NEAT</p> <p>OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p>
22	WP(C)/27507/2022	SUKANTA KUMAR NAYAK	<p>OTHERS. PAGE 20 & 21 NOT LEGIBLE</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
23	CRLMP/2226/2022	ANANTA PRASAD MISHRA	<p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
24	WP(C)/28445/2022	SRINIVAS MOHANTY	<p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>

25	CRLMP/2225/20 22	MANAS CHAND	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	CRLMP/2224/20 22	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	WP(C)/26119/20 22	KANANBALA ROY CHOUDHURY	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
28	WP(C)/26133/20 22	ARUN KUMAR SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	WP(C)/26145/20 22	CHITRASEN PARIDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	WP(C)/26146/20 22	CHITRASEN PARIDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	WP(C)/26120/20 22	BABITA KUMARI PATTANAİK	OTHERS. NEAT COPY OF PAGE 39,40,46 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 18,20,21,25 TO 26,37 TO 38 & 47 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	WP(C)/28345/20 22	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF

			SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
33	WPCRL/129/2022	BIJAYA KUMAR RAGADA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	WP(C)/28296/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	WP(C)/28294/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	RPFAM/260/2022	AMITAV TRIPATHY	OTHERS. THIS MAY BE REGISTERED AS CRLMP
37	WP(C)/28292/2022	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	WP(C)/28362/2022	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

			N
39	RPFAM/256/202 2	DEBASIS SAHOO	OTHERS. ANNEX 2 PAGE 17 TO 22 NOT FILED .PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED ORDER UNDER ANNEX 2
40	RPFAM/266/202 2	SRIKANTA MAHUNTA	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED OTHERS. UNDERTAKING OF TRANSLATED COPY OF ORIYA ANNEXURES NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT.
41	RPFAM/254/202 2	M.R.MOHAPATRA	OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER
42	CRLMP/2220/20 22	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	CRLMP/2221/20 22	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	CRLMP/2222/20 22	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	WP(C)/26135/20 22	AMIT PRASAD BOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	WP(C)/26158/20 22	BISWAJIT PASAYAT	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING

			ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
47	WP(C)/28360/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	WP(C)/28336/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	WP(C)/28334/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	WP(C)/28325/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PAGE 13 TO BE FILED OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	RPFAM/264/202 2	AMIT PRASAD BOSE	OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER
52	CRLMP/2209/20 22	BIJAYA KUMAR NAYAK 3	6. RECEIPT SHOWING SERV.COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
53	WP(C)/26123/20 22	GYANA RANJAN SETHI	OTHERS. NEAT COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	WP(C)/26132/20 22	AMIT PRASAD BOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	WP(C)/26136/20 22	AMIT PRASAD BOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	WP(C)/26144/20 22	LAMBODOR ACHARI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	WP(C)/28324/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N

58	WP(C)/28311/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
59	WP(C)/28322/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
60	LAA/91/2018	MR. A.K. BOSE, A.S.G.	OTHERS. REQUISITES NOT FILED OTHERS. VALUATION OF APPEAL & COURT FEE PAYABLE ON IT NOT CORRECTLY STATED OTHERS. IT APPEARS THAT VALUATION OF APPEAL AND COURT FEE PAYABLE ON IT NOT CORRECTLY FURNISHED . PUT UP FOR S.R AFTER FURNISHING OF CORRECT VALUATION OF APPEAL OTHERS. S.R ON LIMITATION WILL BE MADE AFTER PAYMENT OF DEFICIT C.FEE OF RS 5352.25 1. COURT FEE IS DEFICIENT.
61	LAA/92/2018	MR. A.K. BOSE, A.S.G.	OTHERS. REQUISITES NOT FILED OTHERS. IT APPEARS THAT VALUATION OF APPEAL AND COURT FEE PAYABLE ON IT NOT CORRECTLY FURNISHED . PUT UP FOR S.R AFTER FURNISHING OF CORRECT VALUATION OF APPEAL 1. COURT FEE IS DEFICIENT.
62	LAA/93/2018	MR. A.K. BOSE, A.S.G.	OTHERS. REQUISITES NOT

			<p>FILED OTHERS. VALUATION OF APPEAL & COURT FEE PAYABLE ON IT NOT CORRECTLY STATED OTHERS. IT APPEARS THAT VALUATION OF APPEAL AND COURT FEE PAYABLE ON IT NOT CORRECTLY FURNISHED .PUT UP FOR S.R AFTER FURNISHING OF CORRECT VALUATION OF APPEAL 1. COURT FEE IS DEFICIENT.</p>
63	LAA/115/2018	MR.A,K.BOSE(ASST.SOLICITOR GENERAL OF INDIA)(O.H.C	<p>OTHERS. REQUISITES NOT FILED OTHERS. S.R ON LIMITATION WILL BE MADE AFTER PAYMENT OF DEFICIT C.FEE OF RS 11222.25 1. COURT FEE IS DEFICIENT. 3. AUTHENTICATION FEE IS DEFICIENT.</p>
64	WP(C)/28313/2022	DILLIP KUMAR MOHAPATRA	<p>OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
65	CRLMP/2235/2022	RAVI SHANKAR SAMAL	<p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
66	WP(C)/28315/2022	DILLIP KUMAR MOHAPATRA	<p>OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
67	CRLMP/2208/2022	BIJAYA KUMAR NAYAK 3	<p>6. RECEIPT SHOWING SERV.COPY TO</p>

			AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	WP(C)/28318/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. INDEX IS NOT CORRECTLY PAGE MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	WP(C)/28072/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N
70	WPCRL/131/202 2	GOPAL KRUSHNA MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	WP(C)/28350/20 22	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF

			SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
72	WP(C)/28353/20 22	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
73	WP(C)/28357/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	WP(C)/28348/20 22	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
75	WP(C)/28358/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. LEGIBLE COPY OF PAGE 12 TO 14 TO BE FILED OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. THE PETITIONER IS A LADY WHO HAS BEEN

			DESCRIBED AS SON OF LATE PURUSHOTTAM PANDA IN AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
76	WP(C)/25844/20 22	ASWINI PATNAIK	OTHERS. NEAT COPY OF PAGE 37,42,58,66 TO 69,124 TO 126,131,147 TO BE FILED
77	WP(C)/28640/20 22	SUDEEP KUMAR SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	WP(C)/28645/20 22	SUDEEP KUMAR SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	WP(C)/28641/20 22	SUDEEP KUMAR SARANGI	OTHERS. PUT UP FOR S.R AFTER PAGEMARKED IN INDEX
80	WP(C)/28643/20 22	SUDEEP KUMAR SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	WP(C)/28327/20 22	SANTOSH KU. NANDA	OTHERS. NEAT COPY OF PAGE 26 TO BE FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED.

82	WP(C)/28329/20 22	SANTOSH KUMAR NANDA	OTHERS. NEAT COPY OF PAGE 54 TO BE FILED OTHERS. STATE OF ORISSA NOT FURNISHED IN C.T 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	WP(C)/28337/20 22	DWARIKA PRASAD MOHANTY	OTHERS. NEAT COPY OF PAGE 9,13,17,28,29,31,46 TO BE FILED OTHERS. STATE OF ORISSA NOT FURNISHED IN C.T 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
84	CRLMP/2210/20 22	BIJAYA KUMAR NAYAK 3	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	CRLMP/2211/20 22	ARJUNA CHARANA BEHERA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	CRLMP/2213/20 22	RAKESH KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	CRLMP/2212/20 22	ARJUNA CHARANA BEHERA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	WP(C)/26924/20 22	SUBHRANSU BHUSAN MOHANTY	28. PETITIONS/APPEALS/APPLICAT ION MARGIN NOT

			PROPER/LINE SPACING NOT PROPER
89	RSA/267/2022	DURGA PRASAD PRADHAN	OTHERS. COURT FEE PAYABLE NOT FURNISHED ,PUT UP FOR S.R AFTER THE COURT FEE PAYABLE IS FURNISHED AND REQUIRED COURT FEE IS PAID
90	RSA/268/2022	PRAFULLA CHANDRA BISWAL	OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED 1. COURT FEE IS DEFICIENT.
91	WP(C)/28636/2022	BIBHUTI BHUSAN MISHRA (2)	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.
92	WP(C)/26161/2022	SHASHI BHUSAN JENA	OTHERS. ANN 1 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	WP(C)/26160/2022	PARTHASARATHEE PATTANAYAK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	RPFAM/271/2022	ASHWINI KUMAR DAS	OTHERS. THIS MAY BE REGISTERED AS WP(C)
95	RPFAM/261/2022	BHABANI SHANKAR DASPARIDA	OTHERS. PAGES 16 TO 24 NOT LEGIBLE
96	RPFAM/263/2022	ASHIS RANJAN MOHANTY	OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED

97	WP(C)/28285/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
98	WP(C)/28279/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
99	WP(C)/28298/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
100	WP(C)/28300/20 22	DILLIP KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N
101	RSA/262/2022	SWARUP KUMAR PATNAIK	OTHERS. PUT UP FOR S.R AFTER FILING OF REQUIRED COURT FEE.
102	WP(C)/28288/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV. COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
10 3	WP(C)/28290/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10 4	WP(C)/28340/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N
10 5	WP(C)/28343/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES OTHERS. INDEX IS NOT COMPLETELY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N
10 6	WP(C)/28307/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANNEX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING

			SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N
10 7	CRLMC/3016/20 22	PRANAB KUMAR GHOSE	OTHERS. ANN 8 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10 8	CRLMC/3018/20 22	MILAN KANUNGO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
10 9	WP(C)/28321/20 22	DILLIP KUMAR MOHAPATRA	OTHERS. ANN X ARE NOT ATTESTED AS TRUE COPIES OTHERS. ANN X ARE NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 0	CRLMC/3019/20 22	SUBRATA MISHRA	OTHERS. DESCRIPTION OF ANN 8 NOT DESCRIBED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 1	CRLMC/3017/20 22	MILAN KANUNGO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

11 2	CRLMC/3015/20 22	JUGALA KISHORE PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 3	CRLMC/3014/20 22	SHIB SHANKAR MOHANTY	OTHERS. THIS MAY BE REGISTERED AS CRLMP 8. CAUSE TITLE NOT IN ORDER.
11 4	WP(C)/26315/20 22	AUROVINDA MOHANTY	OTHERS. DATE MENTIONED IN ANNX 4 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATIO N
11 5	CRLMC/3012/20 22	JUGALA KISHORE PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
11 6	CRLMC/3013/20 22	SOUGAT DASH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 7	WP(C)/26169/20 22	AKASH BHUYAN	OTHERS. PAGE 101 & 102 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO

			AG/CG/IT/CT/ETC.NOT FILED.
11 8	CRLMC/3010/20 22	AMIT KUMAR NATH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11 9	WP(C)/26159/20 22	DILIP KUMAR SAHU	OTHERS. WELFARE FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12 0	CRLMC/3007/20 22	MANAS RANJAN MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER.
12 1	WP(C)/26162/20 22	SHASHI BHUSAN JENA	OTHERS. ANNEX 1 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 2	CRLMC/3006/20 22	MANAS RANJAN MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER.
12 3	CRLMP/2228/20 22	BIJAYA KUMAR PARIDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT

			FURNISHED.
12 4	CRLMP/2214/20 22	BHAKTA RANJAN BARIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 5	CRLMP/2227/20 22	AKSHAYA KUMAR SAHOO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 6	CRLMP/2230/20 22	SURYAKANTA DASMOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 7	CRLMP/2231/20 22	BIJAYA KUMAR PARIDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12 8	WP(C)/26196/20 22	ADITYA NARAYAN DAS	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF
12 9	WP(C)/26193/20 22	ADITYA NARAYAN DAS	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF
13 0	WP(C)/26195/20 22	ADITYA NARAYAN DAS	5. SECOND COPY OF PETITION NOT FILED.
13 1	WP(C)/26194/20 22	ADITYA NARAYAN DAS	5. SECOND COPY OF PETITION NOT FILED.
13 2	WP(C)/26197/20 22	ADITYA NARAYAN DAS	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF
13 3	WP(C)/26192/20 22	ADITYA NARAYAN DAS	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF

			BRIEF
13 4	CRLMP/2232/20 22	SANGRAM KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13 5	CRLMC/3003/20 22	TUSHARKANTA NAYAK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
13 6	CRLMC/3004/20 22	JUGALA KISHORE PANDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13 7	RSA/265/2022	NILAKANTHA JUHARSINGH	18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
13 8	CRLMC/3002/20 22	BABITA SAHU	OTHERS. PAGE 15 & 16 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
13 9	CRLMC/3001/20 22	MAMTA MISHRA	OTHERS. PAGE 155 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
14 0	STREV/31/2022	SHADI RAM SHARMA	OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED

			OTHERS. PRAYER OF THE REVISION NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14 1	RSA/271/2022	DWARIKA PRASAD MOHANTY	OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED
14 2	MATA/207/2022	ALOK KUMAR MOHAPATRA	OTHERS. DATE MENTIONED IN BEING AGGRIEVED ORDER APPEARS TO BE WRONG 3. AUTHENTICATION FEE IS DEFICIENT.
14 3	WP(C)/28765/20 22	SATYABRATA MOHANTY	OTHERS. AGE & NAME OF THE FATHER OF THE PETITIONER NOT FURNISHED OTHERS. IMPUGNED ORDER DT 21.06.2022 AS MENTIONED IN THE PRAYER BUT NOT FILED IN THIS WP(C)
14 4	MATA/208/2022	ALOK KUMAR MOHAPATRA	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT.
14 5	RSA/272/2022	SANJAY KUMAR PRADHAN	OTHERS. PUT UP FOR S.R AFTER FILING REQUIRED COURT FEE
14 6	FAO/402/2022	SUBRAT SATPATHY	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED
14 7	FAO/401/2022	SUBRAT SATPATHY	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE

			COMMISSIONER NOT FILED
14 8	FAO/399/2022	SAYED ASIF ALI	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED.
14 9	FAO/398/2022	ADAM ALI KHAN	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED.
15 0	FAO/397/2022	SUDEEP KUMAR SARANGI	OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED.